

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-10932-JK (LD) of 2024
DATED:- 19 - 06 - 2024

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

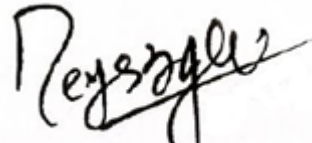
Sd/-
(Achal Sethi)

Secretary to Government
Dated: 19.06.2024

No:-LAW-OIC/6/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Reyaz Ali Bhat)
Assistant Legal Remembrancer

Annexure to the Government Order No.10932 -JK(LD) of 2024 dated 19.06.2024

S. No	Particulars	Titled	OIC
1.	CRM(M) No. 1074/2023	Karan Valecha Vs UT of J&K and Ors (arising out of PV No. 90/2019 of PS Crime Branch EOW Jammu).	Sh. Benam Tosh-JKPS, SSP EOW CB Jammu
2.	CRM (M) No. 207/2024	Stayavir Singh Vs UT of J&K and Ors (arising out of FIR No. 07/2024 of PS Crime Branch EOW Jammu).	Sh. Benam Tosh-JKPS, SSP EOW CB Jammu
3.	CRM(M) No. 260/2024	Mohd. Qasim Mir Vs UT of J&K and Anr. (arising out of Clt. No. J-486/2023 of PS Crime Branch EOW Jammu)	Sh. Benam Tosh-JKPS, SSP EOW CB Jammu
4.	CRM(M) No. 200/2024	Rohit Bhadwal Vs UT of J&K and Anr (arising out of FIR No. 05/2024 of PS SCW CBJ)	Sh. Sandeep Kumar Mehta-JKPS, SSP SCW Jmu
5.	CRM(M) No. 86/2024	Prediman Krishan Tickoo Vs UT of J&K and Ors. (arising out of PV No. J-57/2023 SCW Jammu & PVK No. 41/2022 SCW Srinagar)	Sh. Sandeep Kumar Mehta-JKPS, SSP SCW Jmu
6.	CRM (M) No. 112/2024	Roshan Lal Tickoo & Ors. VS UT of J&K and Ors. (arising out of PV No. J-57/2023 of SCW Jammu).	Sh. Sandeep Kumar Mehta-JKPS, SSP SCW Jmu
7.	WPC No. 776/2024	Firdous Ahmad Khan Vs UT of J&K and Ors	Sh Nikhal Rasgotra DySP (Hqrs) CID CI Jammu
8.	WPC No.-/2024	Taha Yaseen Ahanger and ORs VS Union of India and ORs	Sh Murtaza Ahmad DySP PID No. EXK-952273 of CID CI Kashmir
9.	WPC No --/2024	Ghulam Rasool Wani Vs Union of India and Ors	Sh Murtaza Ahmad DySP PID No. EXK-952273 of CID CI Kashmir
10.	WPC No --/2024	Salfi Izhar Vs Union of India and Ors	Sh Murtaza Ahmad DySP PID No. EXK-952273 of CID CI Kashmir
11.	WPC No --/2024	Farooq Ahmad Renzoo Vs Union of India and Ors	Sh Murtaza Ahmad DySP PID No. EXK-952273 of CID CI Kashmir
12.	WPC No. 1233/2024	Rattan Singh Vs Union of India and Ors	Sh Nikhal Rasgotra DySP (Hqrs) CID CI Jammu
13.	WPC No.--/2024	Mohammad Taj Vs Union of India and Ors	Sh Nikhal Rasgotra DySP (Hqrs) CID CI Jammu
14.	WPC NO.--/2024	Yasmeen Khan and Anr Vs Union of India and Ors	Sh Nikhal Rasgotra DySP (Hqrs) CID CI Jammu

